POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, FOR THE PUBLIC SHAREHOLDERS OF

SHREENATH INDUSTRIAL INVESTMENT COMPANY LIMITED

Regd. Off.: Office No. 401, Rajshila Co-Op. Society Ltd., 597,
J.S.S. Road, Chira Bazar, Mumbai-400 002
Telefax.: +91-22-2207 1707; E-mail: shreenathiic@gmail.com
Corporate Identification Number (CIN): L65990MH1983PLC263361

OPEN OFFER ('OFFER') FOR ACQUISITION OF UPTO 13,55,000 FULLY PAID-UP EQUITY SHARES OF FACE VALUE ₹ 10/- EACH, CONSTITUTING 39.85% OF THE VOTING SHARE CAPITAL, FROM THE PUBLIC SHAREHOLDERS OF SHREENATH INDUSTRIAL INVESTMENT COMPANY LIMITED ('TARGET COMPANY') BY HARISH VEERAPPA KANCHAN ('ACQUIRER').

This Post Offer Advertisement is being issued by **Ashika Capital Limited** ('Manager to the Offer'), on behalf of **Harish Veerappa Kanchan** ('Acquirer'), in connection with the Offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('**DPS**') with respect to the Offer was published on February 16, 2016 (Tuesday) in all editions of **Financial Express (English)** & **Jansatta (Hindi)** and Mumbai edition of **Navshakti (Marathi)**.

1.	**Name of the Target Company**	:	Shreenath Industrial Investment Company Limited
2.	**Name of the Acquirer**	:	Harish Veerappa Kanchan
3.	**Name of Manager to the Offer**	:	Ashika Capital Limited
4.	**Name of Registrar to the Offer**	:	Purva Sharegistry (India) Private Limited
5.	**Offer details:** a) **Date of Opening of the Offer** b) **Date of Closing of the Offer**	 : :	 May 20, 2016 (Friday) June 02, 2016 (Thursday)
6.	**Date of Payment of Consideration**	:	The payment of consideration to shareholders whose shares have been accepted in the Offer was made through Stock Exchange Mechanism of BSE on June 10, 2016 (Friday)
7.	**Details of the acquisition** (based on Voting Share Capital):		

S. No.	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals	
i)	Offer Price$	₹ 12/- per share		₹ 12/- per share	
ii)	Aggregate Number of Shares Tendered	13,55,000		13,39,731	
iii)	Aggregate Number of shares Accepted	13,55,000		13,39,731	
iv)	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 1,62,60,000		₹ 1,60,76,772	
		Number	**(%)**	**Number**	**(%)**
v)	Shareholding of Acquirer before Agreement/Public Announcement	Nil	Nil	Nil	Nil
vi)	Shares acquired by way of Agreement#	8,55,000	25.15	8,55,000	25.15
vii)	Shares acquired by way of Open Offer	13,55,000	39.85	13,39,731	39.40
viii)	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
ix)	Post Offer Shareholding of Acquirer (v+vi+vii+viii)	22,10,000	65.00	21,94,731	64.55
		Pre Offer	**Post Offer**	**Pre Offer**	**Post Offer**
x)	Pre & Post Offer Shareholding of Public	25,45,000 (74.85%)	11,90,000 (35.00%)	25,45,000 (74.85%)	12,05,269 (35.45%)

$In accordance with the SEBI Letter dated May 02, 2016, the Acquirer, along with the Offer Price, paid an Interest of ₹ 0.05/- (Five Pasie only) per share for the delay in payment of consideration under the Offer.

#As envisaged in the Share Purchase Agreement, the Acquirer has completed the acquisition of 8,55,000 Equity Shares, constituting 25.15% of the Voting Share Capital of the Target Company, on May 09, 2016.

The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of the obligations under the SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement would also be available on the websites of SEBI, BSE and at the Registered Office of the Target Company.

Capitalized terms used herein but not specifically defined shall have the same meaning ascribed to such terms in the PA, DPS and Letter of Offer.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER:

ASHIKA
GROWING & SHARING WITH YOU

ASHIKA CAPITAL LIMITED
(**CIN:** U30009WB2000PLC091674)
1008, 10th Floor, Raheja Centre, 214, Nariman Point,
Mumbai-400 021. **Tel.:** +91-22-6611 1700; **Fax:** +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini/Mr. Niraj Kothari

Place : Mumbai
Date : June 14, 2016

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